

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

32

T.C.P No. 263/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017



NAME OF THE PARTIES:

Empire Mall Pvt.Ltd.

V/s.

Putin Impex Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ali.H.Naqvi	Advocate for Applicant/ operational creditor	
Or	Priyanka Gandhi 1/b Advocate Jushar Gandhi	Advocate for corporate Debtor	

ORDER

TCP No.263/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 24.7.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)